

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 13699/2018

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 19-07-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Mahesh Kumar,Adv.
 Mr. K. B. Sounder Rajan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the respondent Nos.1-4, but no one has entered appearance on their behalf.

Await return of service of notice already issued to the respondent Nos.5-8 and 12.

As per postal tracking report in respect of respondent Nos.9-11, the remarks shows that "Insufficient address". Hence, Ld.counsel for the petitioner shall within a period of four weeks file the fresh particulars of the above respondents and he shall also take fresh steps for the service of notice to them within the same period.

List the matter again on 05.09.2018.

RAJESH KUMAR GOEL
Registrar